

**Status of Nalanda as a 'deemed university'**

§ DR. LOKESH CHANDRA:  
SHRIKALPNATHRAI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the steps Government propose to take to give Nalanda university the status of a 'deemed university'?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): Under Section 3 of the University Grants Commission Act, 1956, the Central Government may, on the advice of the University Grants Commission, declare by notification in the official gazette, that an institution for higher education, other than a University, shall be deemed to be a University for the purposes of the Act. No proposal has been received on behalf of the Nalanda University (presumably the Nava Nalanda Mahavi-hara) for declaring it as a 'deemed University' under this provision.

**Disparity in receipt of subsidy by the wheat and rice growing States**

589. SHRI SATCHIDANANDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that wheat growing States get more subsidy than the rice growing States; and

(b) if so, what is the nature of disparity and what action Government propose to take for the equal distribution of the subsidy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):

(a) and (b) In respect of foodgrains supplied from the Central Pool to the States for their public distribution system subsidy is paid to the Food Corporation of India as reimbursement of the difference

between the economic cost and the issue price fixed by the Government. No subsidy on foodgrains as such is paid by the Central Government to the States. For wheat, the subsidy to the Food Corporation of India was Rs. 23.39 per quintal and for rice it came to 4 Paise per quintal. The support price of paddy in the current Kharif marketing season of 1978-79 has been increased by Rs. 8/- per quintal over last year's price. The issue price of rice from the Central Pool has, however, been retained at least year's level. Further, the issue price of wheat has been increased by Rs. 5/- per quintal with effect from 1st December this year. As a result of these measures, the distribution of subsidy between wheat and rice has been rationalised.

**Alternative accommodation for the CGHS main store in Delhi**

590. SHRI SATCHIDANANDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the C.G.H.S. main store is located in the war-time barracks in Delhi which have outlived their normal span of life;

(b) whether it is also a fact that due to the leakage of water from the roofs during the recent rains medicines in good quantities were either got damaged or lost their potency;

(c) if so, what is the total loss on that account; and

(d) what action Government propose to take to provide immediate alternative accommodation for storing CGHS medicines?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The C.G.H.S. Medical Stores Depot is, located in war-time barracks. The C.P.W.D. have advised, through their letter No. 24(11) 78-LHD/15196 dated the 9th October, 1978 that these bar-